

**IN THE COURT OF SHRI DINESH KUMAR,
CHIEF METROPOLITAN MAGISTRATE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI**

Cause List for 15.01.2021

PP Saab	Shri Pradeep Kumar	9999870056	pradeepbijnor960@gmail.com
Reader	Shri Inderjeet Kumar	9968511908	readercmmnortheast@gmail.com
Ahlmad	Dharmendra Kumar	9718503547	sharmakaran561986@gmail.com
Asstt. Ahlmad	Mrs. Mamta Garg	8810485700	दिवेश कुमार DINESH KUMAR
Asstt. Ahlmad	Ms. Indu Sidharth	9811272004	मुख्य महानगर दण्डाधिकारी Chief Metropolitan Magistrate जिला उत्तर-पूर्व, कमरा नं. 68 North-East District, Room No. 68 कड़कड़दूमा कोर्ट Karkardooma Court

PENDING APPLICATIONS

Sl.	FIR No.	PS	U/s	Title	Purpose
1	161/20	Bhajan Pura	147/148/149/436 IPC	State Vs. Shakil Malik 9910595051 smalik5051@gmail.com	Application seeking transfer of the present case to CBI or to DIU and other independent agency
2	134/20	Dayal Pur	147/148/149/436 IPC	State Vs. Not Known 9899073880 farooqahmed3674@gmail.com	App. For seeking direction to the regional officer to issue surrender RC certificate
3	100/20	Crime Branch	25/54/59 Arms Act	State Vs. Waseem 9871175231 afshanadvocate@gmail.com	Application for grant of personal bond on behalf of accused
4	134/20	Crime Branch	147/148/149/436/395/307/120B/34 IPC	State Vs. Faisal Farooq 9810323897 gauravkochar@hotmail.com	Application for return of FDR
5	134/20	Crime Branch	147/148/149/436/395/307/120B/34 IPC	State Vs. Faisal Farooq 9810323897 gauravkochar@hotmail.com	Application for return of passport
6	94/20	New Usman Pur	307/324/147/148/149/120 B IPC	State Vs. Badshah Khan 9953287255, 9868962350 deepakvedwan@gmail.com	Application for cancellation of proceedings 82 crpc
7	241/20	Khajuri Khas	147/148/149 IPC	State Vs. Mohd. Arif 9910595051 smalik5051@gmail.com	App. Seeking transfer of the case CBI to DIU or any other agency

FRESH APPLICATIONS

1	144/20	Gokal Puri	147/148/149/380 IPC	State Vs. Ashok @ Akash 8178514061 rajeshsharmag216@gmail.com	Bail
2	351/20	Bhajan	302/120B/34	State Vs. Abbas	Application for

Pura

IPC

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transferring the
accused from Tihar to
Mandoli Jail